

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

It is notified for the information of all the concerned that as intimated by the Registrar General vide his Communication No.35373/RG Dated 10.10.2022 the modification to the Roster **from 10th October,2022 till further orders** has been made as per the following:-

1. *There shall be now a Special Division Bench comprising Hon'ble Mr.Justice Ali Mohammad Magrey and Hon'ble Ms.Justice Moksha Khajuria Kazmi which will be sitting for the full day to hear the cases of DB-I in addition to the cases already listed before DB-II.*
2. *The cases (both in the Supplementary as well as Regular cause lists) listed before the SB-II headed by Hon'ble Mr.Justice Ali Mohammad Magrey in the 2nd half of the day, are transferred to SB-III presided over by Hon'ble Mr.Justice Sanjeev Kumar.*
3. *The single bench cases from listed before SB-IV presided over by Hon'ble Mr.Justice Vinod Chatterji Koul (both in the supplementary and regular cause lists) are in equal proportion transferred to the **Single Benches of Hon'ble Mr.Justice Sanjay Dhar and Hon'ble Mr.Justice Javed Iqbal Wani, for hearing,***

By order.

Dated:- 10.10.2022

Sd/
Registrar Judicial,
Srinagar.

Copy to:-

1. Secretary/Bench Secretary to Hon'ble the Chief Justice.
2. Secretary/Bench Secretary to Hon'ble Mr.Justice Ali Mohammad Magrey.
3. Secretary/Bench Secretary to Hon'ble Mr.Justice Sanjeev Kumar.
4. Secretary/Bench Secretary to Hon'ble Mr.Justice Vinod Chatterji Koul. They are requested to make staff and the files available to the transferee courts.
5. Secretary/Bench Secretary to Hon'ble Mr.Justice Sanjay Dhar.
6. Secretary/Bench Secretary to Hon'ble Mr.Justice Javed Iqbal Wani.
7. Secretary/Bench Secretary to Hon'ble Ms.Justice Moksha Khajuria Kazmi.
..for information.
8. Mr.Tajamul Hussain, Development Team, for follow-up action.
9. Incharge NIC for uploading the notice on the concerned official website.
10. Notice boards.
11. Office file.

Registrar Judicial,
Srinagar

10/10/22

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

It is notified for the information of all the concerned that Hon'ble Mr. Justice Sanjeev Kumar will hold the Court today on 10th of October, 2022, in the 2nd half and his lordship in addition to his own cases, will take up the cases listed before SB-II of Hon'ble Mr. Justice Ali Mohammad Magrey (Both Supplementary as well as the Regular Cause list).

By order.

Dated:- 10-10-2022.

Sd/-
Registrar Judicial.

Copy to :-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
... for information and necessary action.
- ✓ 3. Incharge NIC, for uploading the notice on the concerned official website.
4. Shri Tajamul Hussain, Developer, for necessary action at his end.
5. Notice boards.
6. Office file.

Registrar Judicial,
Srinagar

10/10/22

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is notified for the information of all the concerned that the cases listed before Single Bench of Hon'ble Mr. Justice Vinod Chatterji Koul today in the Supplementary as well as in the Regular Cause lists will be taken up by the Single Benches of Hon'ble Mr. Justice Sanjay Dhar and Hon'ble Mr. Justice Javed Iqbal Wani, as per the following:-

| <u>Name of the Bench</u> | <u>Regular Cases</u> | <u>Supplementary cases</u> |
|--|----------------------|----------------------------|
| 1. SB-V of Hon'ble Mr. Justice Sanjay Dhar | Sr. Nos. 1 to 60 | Sr. Nos. 121 to 125 |
| 2. SB-VI of Hon'ble Mr. Javed Iqbal Wani | Sr. Nos. 61 to 120 | Sr. Nos. 126 to 130 |

By order.

Dated:- 10-10-2022.

Sd/-
Registrar Judicial.

Copy to :-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani.
4. ~~Incharge~~ Incharge NIC, for uploading the notice on the concerned official website.
5. Shri Tajamul Hussain, Developer, for necessary action at his end.
6. Notice boards.
7. Office file.

... for information and necessary action.

Registrar Judicial,
Srinagar.